

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No.440/2017 in O.A.No.4417/2014

Monday, this the 31st day of July 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Vijay Pratap Sharma, aged about 48 years
HOD, Training, NIC HQs
s/o Sri I P Sharma
r/o DI/13, Satya Marg
Chanakya Puri, New Delhi

Posted at:
National Informatics Centre
A Block, CGO Complex, New Delhi
(Applicant in person)

Versus

1. Mrs. Neeta Varma, DG, NIC
National Informatics Centre
A Block, CGO Complex, New Delhi
2. Sri D C Misra, DDG (Personal)
National Informatics Centre
A Block, CGO Complex, New Delhi
3. Sri H P Sharma, DDG
National Informatics Centre
A Block, CGO Complex, New Delhi
4. Sri O P Wadhwa, JD (Personal)
National Informatics Centre
A Block, CGO Complex, New Delhi

..Respondents

(Mr. R K Jain, Advocate)

O R D E R (ORAL)

Justice Permod Kohli:

The applicant has initiated contempt proceedings for alleged violation of the judgment of this Tribunal dated 05.03.2015 passed in O.A.

No.4417/2014 on account of passing an order dated 27.05.2017. After arguing for some time, the applicant, who appears in person, seeks to withdraw this Contempt Petition with liberty to challenge the aforesaid order dated 27.05.2017 in fresh proceedings. Prayer allowed.

2. Contempt Petition is dismissed.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

July 31, 2017
/sunil/